

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

Item No. 137

**CP. No. 217/241-242/PB/2018**

**IN THE MATTER OF:**

Sanjay Aggarwal

.... Petitioner

Vs.

Celebration City Projects Pvt. Ltd.

.... Respondents

**Order under Section 241-242 of the Companies Act**

**Order delivered on 19.12.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**

**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**

**HON'BLE MEMBER (JUDICIAL)**

**PRESENTS:**

For the Petitioner:

Mr. Rakshith Srivastava, Adv.

For the Respondent(s):

Mr. Rakesh Wadhwa, Adv. for R1, 3-7.

Mr. Vivek Kohli, Mr. Sandeep Bhuraria, Mr. Nikhil Mathur, Advs. for Intervenors.

**ORDER**

For order, see CP No. (IB)-1190(PB)/2018.

19.12.2018  
Aarti Makker